

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1201
TO BE ANSWERED ON 03/12/2024

OBJECTIVES OF JAN YOJANA ABHIYAN

1201. SHRI P P CHAUDHARY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of objectives and implementation framework of Jan Yojana Abhiyan along with the number of villages covered under this initiative, State-wise;
- (b) the quantum of funds allocated and utilized under this Abhiyan during the last three years and the key projects undertaken thereof;
- (c) whether any mechanism has been established to measure the impact of this Abhiyan on village self-sufficiency and sustainability, if so, the details thereof; and
- (d) the number of Gram Sabhas conducted under this Abhiyan and the level of participation from Sarpanchs, Panchayat members and residents, if so, the details thereof, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

- (a) The Ministry has been rolling out People's Plan Campaign as 'Sabki Yojana Sabka Vikas' since 2018 for preparation of evidence based, holistic and inclusive Development Plans at the grassroots level in structured manner including Gram/Village Panchayats, Block/Intermediate Panchayats and District Panchayats. The main objective is active participation of Sarpanches, Panchayat members and residents facilitate the identification of local development issues, needs and priorities, and the based on the same thematic Sankalp is taken for preparation of comprehensive Gram Panchayat Development Plan aiming at the saturation of services and infrastructure in all the sectors contained in a particular theme. The State wise details of GPDP in Plan year 2024-25 is at **Annexure -I**
- (b) Panchayats prepared Plan based on the local needs and priority as per the guidelines for utilization of Fifteenth Finance Commission Grants to Rural Local Bodies. The allocation under Fifteenth Finance Commission and utilized (as per e-Gram Swaraj portal) during last three years is as under:

(Rs. in crore)

Year	Allocation	Utilized (as per eGS)
2021-22	44901.00	34246.10
2022-23	46513.00	30033.30
2023-24	47018.00	21658.00

The fifteenth Finance Commission Grants are allocated to rural Local Bodies in the form of 60% tied and 40% untied grants. The tied grants to be utilized for the projects/ activities related to water and sanitation duly incorporated in the thematic Panchayat Development Plan (PDP) based on local needs and the guidelines for the expenditure of tied grants. Similarly, the remaining 40% untied grants to be utilized for the projects/ activities included in PDP based on other local needs and priority including thematic Sankalp taken by Panchayats, as per the guidelines for utilization of Fifteenth Finance Commission Grants to Rural Local Bodies.

- (c) The Ministry had launched the process of the localization of Sustainable Development Goals through Panchayati Raj Institutions by aggregating 17 SDGs into 9 themes with an objective to achieve the Agenda of Sustainable Development by 2030 at the grassroots. Following the adoption of a thematic approach, Panchayat Development Plans (PDPs) are now being prepared to ensure that the saturation of requirements at grassroots level. Subsequent to the adoption of thematic approach, Panchayat Development Plans (PDPs) are being prepared adopting thematic approach for the saturation of requirements at grassroots level. To assess and measure the progress made in achieving Localized SDGs and thereby attaining SDG 2030, the Ministry had also initiated the exercise of preparation of Panchayat Development Index (PDI) based on the performance of the Panchayats on various local indicators of development across 9 themes of LSDGs. By assessing the progress of Panchayats in achieving the LSDGs in rural areas, it is expected that the PDI will play a significant role in encouraging healthy competition among these Rural Local Bodies and by identifying development gaps it will also significantly help in evidence-based planning at the grassroots through Panchayat Development Plans (PDP) for expeditious development to make Panchayat self-sufficient.
- (d) As per the information available with Ministry in GPDP portal, 1,41,690 sabhas were held in the campaign year 2024-25, wherein it is desirable that Elected Representatives, officials and eligible members of the Gram Sabha to actively participate so that inclusive and participative Gram Panchayat Development Plan could be prepared. State wise details are at Annexure-III.

Annexure-I

Annex refer to in reply to part (a) of the Lok Sabha Unstarred Question No. 1201 answered on 03/12/2024 regarding Jan Yojana Abhiyan Details of State wise details of GPDP in Plan year 2024-25

S.No	State Name	Village Panchayat and Equivalent	
		Total No. of Panchayats	Total No. of Approved Panchayats
1	Andaman And Nicobar Islands	70	70
2	Andhra Pradesh	13328	13310
3	Arunachal Pradesh	2108	2098
4	Assam	2662	2195
5	Bihar	8054	8053
6	Chhattisgarh	11643	11581
7	Goa	191	188
8	Gujarat	14656	14519
9	Haryana	6224	6211
10	Himachal Pradesh	3615	3615
11	Jammu And Kashmir	4291	3946
12	Jharkhand	4345	4333
13	Karnataka	5952	5946
14	Kerala	941	941
15	Ladakh	193	193
16	Lakshadweep	10	0
17	Madhya Pradesh	23011	23001
18	Maharashtra	27951	27750
19	Manipur	3812	0
20	Meghalaya	6832	0
21	Mizoram	843	670
22	Nagaland	1315	0
23	Odisha	6794	6790
24	Puducherry	108	0
25	Punjab	13238	12917
26	Rajasthan	11222	11200
27	Sikkim	199	199
28	Tamil Nadu	12525	11962
29	Telangana	12772	12762
30	The Dadra And Nagar Haveli And Daman And Diu	38	38
31	Tripura	1194	1176
32	Uttarakhand	7790	7792
33	Uttar Pradesh	57691	57687
34	West Bengal	3339	3338

Annexure-II

Annex refer to in reply to part (d) of the Lok Sabha Unstarred Question No. 1201 answered on 03/12/2024 regarding Jan Yojana Abhiyan

State wise details of Gram Sabha held for the Plan Year 2024-25

S.No.	State Name	Gram Sabha Held
1	ANDAMAN AND NICOBAR ISLANDS	27
2	ANDHRA PRADESH	6
3	ARUNACHAL PRADESH	1149
4	ASSAM	25
5	BIHAR	737
6	CHHATTISGARH	15589
7	GOA	179
8	GUJARAT	0
9	HARYANA	3330
10	HIMACHAL PRADESH	3116
11	JAMMU AND KASHMIR	2339
12	JHARKHAND	3591
13	KARNATAKA	913
14	KERALA	0
15	LADAKH	0
16	LAKSHADWEEP	0
17	MADHYA PRADESH	22425
18	MAHARASHTRA	0
19	MANIPUR	0
20	MEGHALAYA	0
21	MIZORAM	849
22	NAGALAND	0
23	ODISHA	7277
24	PUDUCHERRY	0
25	PUNJAB	0
26	RAJASTHAN	2061
27	SIKKIM	0
28	TAMIL NADU	12184
29	TELANGANA	0
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2
31	TRIPURA	698
32	UTTARAKHAND	7592
33	UTTAR PRADESH	53941
34	WEST BENGAL	3693
Total		1,41,723
